COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 792 OF 2017 IN DFR NO. 2863 OF 2017

Dated: 12th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:The Tata Power Company Limited.... Appellant(s)Vs.Vs.Maharashtra Electricity Regulatory Commission.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vinam Gupta Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Raunak Jain h/f Mr. Buddy A. Ranganadhan for R-1

<u>ORDER</u>

Issue public notice.

List the matter on 08.01.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/tpd